NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 163/621A/NCLT/AHM/2016 (New) CA No. 261/621A/CLB/MB/2013 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company:

Gujarat Apollo Industries Ltd.

Section of the Companies Act:

Section 217(2AA) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)			DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashish	Show	Company Secretary	Gyanet Apollo	18 mul
2.				Jand. Ut	

<u>ORDER</u>

Learned PCS Mr. Ashish Shah present for the Petitioner.

Heard Learned PCS.

List the matter on 03.10.2016 for orders.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 29th day of September, 2016